

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4353
ANSWERED ON:02.05.2012
TELECOM TRIBUNAL DIRECTION TO BSNL
Reddy Shri K. Jayasurya Prakash

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom tribunal asks BSNL not to log off private tele companies on Inter-connect Usage Charges (IUC);
- (b) if so, the details thereof along with the amount outstanding of IUC against private telecom operators, operator-wise;
- (c) the reaction of the Government thereto; and
- (d) the manner in which the outstanding amount of IUC are likely to be recovered from private operators?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) to (c) Certain Operators have filed petition in the Telecom Disputes Settlement & Appellate Tribunal (TDSAT). TDSAT in their judgment has directed BSNL not to log off private operators. The details of outstanding dues against major private telecom operators, operator wise, are given in Annexure.
- (d) BSNL has gone in appeal to the Hon'ble Supreme Court for getting relief.